

I, therefore, request the Central Government to take necessary action for saving the life of thousands of people living there.

(vi) **Need to solve acute drinking water-problem in Bharatpur district of Rajasthan**

SHRIMATI KRISHNENDRA KAUR (DEEPA) (Bharatpur): Mr. Speaker, Sir, there is acute shortage of drinking water in eastern part of Bharatpur district in Rajasthan. People have to go several miles in order to fetch water and cattle are dying for want of water. Ground water is salty in this area; rain is also very less. Wells are there but these contain salty water. Sweet water is not available even upto the depth of 300 feet. The Government has installed handpumps at some places but most of them are out of order. Rich farmers got their handpumps bored but farmers who do not possess much of land and are unable to get tubewells bored, solely depend on the rain. Most of the ponds in cities and villages have dried up. The canal and well water in Bharatpur city is not worth drinking because it has been infected by sewage water.

The second source of water is river Chambal, its water flows in river Yamuna without being utilized. It is close to Bharatpur-Dhaulpur. A high level committees of Rajasthan Government has given its recommendation for utilisation of this water. But a scheme in this respect can be successful only after spending Rs. 170 crore.

I, therefore, request the Central Government to provide a network of canals in this area, which will not only make available drinking water for 4000 villages and ten big cities but also will solve the problem of acute shortage of drinking water in this area.

(vii) **Need to set up projects to solve drinking water problem and evolve flood and drought control devices at Kuttanad, Kerala**

[English]

SHRI THAYIL JOHN ANJALOSE (Alleppey): I wish to draw the attention

of the Government to the difficulties faced by the people of Kuttanad area in Kerala. The Kuttanad Taluk which is part of the Alleppey district is a peculiar place wherein the people have to face scarcity of drinking water during floods and drought. This area being situated below the sea level is prone to floods and drought. The people of this area mainly depend on agriculture. I, therefore, request the Central Government to take steps to set up projects to solve the drinking water problem and evolve flood and drought control devices in the area.

(viii) **Need to provide relief to the drought affected people in Uttar Pradesh particularly in Faizabad Mandal.**

[Translation]

SHRI RAMSAGAR (Barabanki): Mr. Speaker, Sir, Faizabad Mandal of Uttar Pradesh has been a victim of drought from the very beginning. Situation in Barabanki, Faizabad, Sultanpur, Raibareili, Gonda and Behraich has gone from bad to worse. The drought affected people are repeatedly calling for mercy. The level of water in the wells and tubewells has gone down so canals and tubewells are not having water as per their capacity.

I, therefore, request the Government to take necessary action for providing relief to the drought affected people in these districts.

12.57 hrs.

MR. SPEAKER: We will now take up Item No. 18. Shrimati Sheila Kaul.

12.54 hrs.

CONSTITUTION (SEVENTY-SEVENTH AMENDMENT) BILL (AMENDMENT OF ARTICLE 323B)

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): I beg to move—

“That the Bill further to amend the Constitution of India, be taken into consideration.”